

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-108/2011(Pt.)/ 2410 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, 7th May, 2021

Sub:- Casual leave.

Ref:- Your note dated 03.05.2021.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Shri Inalo Zhimomi, Principal District & Sessions Judge, Kohima, Nagaland, for one day on 03.05.2021, has been granted.

Shri Zhimomi may be informed accordingly.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-108/2011(Pt.)/ 2411 /A. dtd. 7.5.2021
Copy to:

1. The Project Manager , Gauhat High Court, Guwahati.

(Signature)
JT.REGISTRAR (VIGILANCE)